

ments in the country and international exposure, (iii) assisting the State Governments and other bodies for creation of infrastructure and synthetic surfaces, (iv) setting up a Centre of Excellence for Hockey at Bangalore, (v) development of training module through an expert group.

Purchasing of Ships for Ports

3731. SHRI RAVI SITARAM NAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the name of ports for which orders have been placed for purchasing of ships;

(b) whether any funds have been allocated for the purpose;

(c) if so, the details thereof; and

(d) the time by which these ships will be ready for passengers and for carrying goods?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No Port purchases ships.

(b) to (d) Do not arise.

Land Acquisition for Jawaharlal Nehru Port

3732. SHRI RAMSHETH THAKUR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have acquired the land of farmers for Jawaharlal Nehru Port in Maharashtra;

(b) if so, the number of farmers whose land has been acquired and whether the Government have formulated any scheme for their permanent rehabilitation;

(c) if so, the details thereof; and

(d) the number of persons rehabilitated so far?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (d) Yes, Sir. About 1172 hectares of land was acquired in 1982-83 from 3016 Khatedars (land owners), mostly farmers, through the State Government of Maharashtra, which had reached a settlement with the land affected persons with regard to the amount of compensation and their re-settlement, on 13th March, 1984, according to which compensation at the rate of Rs. 75,000/- per hectare was to be paid to the land owners. In addition, it was agreed that additional land equal to 12.5% of total agricultural land acquired for Jawaharlal Nehru Port will be acquired and developed by the State Government through City Industrial Development Corporation (CIDCO) and developed plots would be offered to the project affected persons on certain payment to meet partly development cost. Financial implication for Jawaharlal Nehru Port on this account was worked out by the State Government as Rs. 1.2 crores. The Port Trust has already expressed its willingness to pay this amount. The port has provided direct employment to 888 persons of the families whose land had been acquired. Other schemes formulated by the port Trust

resulted in direct employment on contract basis to about 500 persons from the families whose land had been acquired. Employment opportunities for such families also provided through contractors, port users, transport contractors and other port based industries such as warehouses, container freight stations. The port has rehabilitated 668 families of displaced villages of Hanuman Koliwada and Navin Sheva by providing land and civic amenities such as housing, roads, electricity, water supply, schools, anganwadi etc. Civic facilities have also been provided by the Port Trust to the nearby project affected villages of Jaskhar, Karal, Sonari and Belpada.

Biosphere Reserves

3733. SHRI SHANTILAL PURSHOTTAMDAS PATEL:

SHRI P.R. KYNDIAH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have identified the little Rann of Kutch in Gujarat and Shillong in Meghalaya as biosphere reserves;

(b) if so, whether these have been notified as biosphere reserves by Government for their proper development;

(c) if not, the reasons therefor; and

(d) the likely time by which these are likely to be notified as biosphere reserves?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Little Rann of Kutch in Gujarat has been identified as potential site for designation as biosphere reserve by the Group of Experts constituted by the Intian National Man and Biosphere (MAB) Committee under the Ministry of Environment and Forests. Shillong in Meghalaya has not been identified as potential site for designation as biosphere reserve.

(b) to (d) A project proposal for designation of Little Rann of Kutch as biosphere reserve is currently under examination of the State Government of Gujarat. Notification of the site as biosphere reserve depends on the recommendations of the State Government.

M.A.R.R. System in Bihar

[*Translation*]

3734. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether M.A.R.R. system (Tower) telephone has been installed in the rural areas of the country;

(b) if so, the number of such M.A.R.R. system installed in Bihar, district-wise;

(c) the number of such telephone towers installed in Bokaro district are yet to commence work;